

Notification under the provision of the Goa Oil Palm (Regulation of Production and Processing)
Act, 1998
(Goa Act 23 of 1998)

Sr. No.	Notification/ Order	Section/Rules	Official Gazette Reference
1.	3/2IHC/OPDP-6/(Act)/98/D. Agri/213 dated 1st December, 1998.	Section 1 (3)	Series I No.35 (Supplement) dated 1-12-1998
2.	No. 3/2/HC/OPDP-6/(Act)/98/D. Agri/215 dated 18th November, 1998. —	Section 3(1) (2)	Series II No.36 dated 4-12-1998
3.	3/2/HC/1/2/2000-01/D. Agri dated 10th May, 2000.	Section 7(1)	Series I No.7 dated 18-5-2000
4.	3/2/HC/OPDP-6/(Act)/98/D.Agri/221 dated 18th September, 2006.	Section 7(1)	Series I No.26 dated 28-9-2006
5.	DNo.3/2/Agron/Oil/3-7/2008-09/D.Agri Dated 28-7-2008	Section 3(1) (2)	Series II No. 20 dated 14 th August, 2008
6.	No. 3/2IHC/OPDP-6/(Act)/98/D. Agri/215 dated 26-6-2013	Section 3(1) (2)	Series II No. 15 dated 11-7-2013
7.	3/4/Agron/OIL/3-6/2012-13/D.Agri/146 dated 3rd June, 2013	Section 7(1)	Series I No. 10 dated 6-6-2013
8.	3/4/Agron/OIL/3-6/2012-13/D.Agri/147 dated 3-6-2013	Substituting the companies names	Series I No. 10 dated 6-6-2013
9.	No. 3/4/Agron/Oil/3-7/2020-21/D.Agri./200 dated 7th July, 2020	Section 3(2)(1)	Series II No. 17 dated 23rd July, 2020

GOVERNMENT OF GOA

Department of Agriculture

Notification

3/2IHC/OPDP-6/(Act)/98/D. Agri/213

In exercise of the powers conferred by sub-section (3) of section 1 of the Goa Oil Palm (Regulation of Production and Processing) Act 1998 (Goa Act 23 of 1998) (hereinafter called the "said Act"), the Government of Goa hereby appoints the 18th day of December, 1998, as the date on which all the provisions of the said Act shall come into force.

By order and in the name of the Governor of Goa.

K. G. Sharma, Director of Agriculture and Ex-Officio Jt. Secretary.

Panaji, 1st December, 1998.

(Published in the Official Gazette Series I No.35 (Supplement) dated 1-12-1998)

GOVERNMENT OF GOA

Department of Agriculture

Notification

No. 3/2/HC/OPDP-6/(Act)/98/D. Agri/215

In exercise of the powers conferred by sub-section (1) and (2) of section 3 of the Goa Oil Palm (Regulation of Production and Processing) Act 1998 (Goa Act 23 of 1998) (hereinafter called the "said Act"), the Government of Goa hereby constitutes the Goa Oil Palm Project Management Committee for the State of Goa consisting of the following members namely:-

1.	Secretary to the Government of Goa, incharge of Agriculture	Chairman
2.	Secretaries to the Government of Goa Incharge of Industries and Finance	- Members.
3.	Director of Agriculture	- Members.
4.	Representative of the National Bank for Agriculture and Rural Development	- Members.
5.	Director of Industries	- Members.
6.	Director of ICAR Complex, Goa	- Members.
7.	Representative of the Department of Agriculture and Co-operation (Technology Mission on Oil seeds and Pulses) Government of India	- Members.
8.	Area representative of any Private Sector Company involved in Oil Palm processing to be nominated by the Government	- Members.
9.	Managing Director, Goa State Horticulture Development Corporation, Goa	- Members.
10.	Shri Roy Anto, Farm Potre, Sanguem Goa. R/o Sharon Villa, Aquem, Margao Goa (Progressive farmer)	- Members.
11.	Shri. Perigrino Costa, FarmMalkarne r/o Near Kunde Petrol Pump, Margao Goa (Progressive farmer)	- Members.
12.	Shri Vijaysing A. Rane, r/o Kadki Satari Goa (Progressive farmer)	- Members.
13.	Dr. P. Rethinam, Director, National Research Centre, Oil Palm-Elluru (Andhr Pradesh) as an expert	- Members.
14.	Deputy Director of Agriculture (Horticulture), Government of Goa	-Member Secretary

By order and in the name of the Governor of Goa.

K. G. Sharma, Director of Agriculture and Ex-Officio Jt. Secretary.

Panaji, 18th November, 1998.

(Published in the Official Gazette Series II No.36 dated 4-12-1998)

GOVERNMENT OF GOA

Department of Agriculture

Notification

3/2/HC/1/2/2000-01/D. Agri

In exercise of the powers conferred by sub-section (1) of section 7 of the Goa Oil Palm (Regulation of Production and Processing) Act 1998 (Goa Act 23 of 1998), the Oil Palm Commissioner hereby declares the whole of the State of Goa, excluding Command Area of Tillari Irrigation Project as factory Zone for the purpose of supply of fresh Oil Pal Fruit Bunches, to the Factory of Godrei Agrovet Ltd., with their Headquarter at Shantinagar, Ponda, specified for the purpose of purchase of Oli Palm FFB and any other Oil Palm Product with immediate effect.

S.S.P.Tendulkar, Oil Palm Commissioner.

Panaji, 10th May, 2000.

(Published in the Official Gazette Series I No.7 dated 18-5-2000)

GOVERNMENT OF GOA

Department of Agriculture

Notification

3/2/HC/OPDP-6/(Act)/98/D. Agri/221

In exercise of the powers conferred by sub-section (1) of section 7 of the Goa Oil Palm (Regulation of Production and Processing) Act 1998 (Goa Act 23 of 1998) the Oil Palm Commissioner hereby declare the Command are of Tillari Irrigation Project as factory zone for the purpose of supply Fresh Oil Palm Fruit Bunches to the factory of Godrej Agrovet Ltd., with their head quarters at Velguem, Satari-Goa. The area is specified for the purpose f purchase of Oil Palm Fresh Fruit Bunches (FFB) and any other Oil Palm product with immediate effect.

V.M. Khandeparkar, Oil Palm Commissioner.

Panaji, 18th September, 2006.

(Published in the Official Gazette Series I No.26 dated 28-9-2006)

GOVERNMENT OF GOA
Directorate of Agriculture

Notification

DNo.3/2/Agron/Oil/3-7/2008-09/D.Agri

In exercise of the powers conferred by sub-sections (1) and (2) of section 3 of the Goa Oil Palm (Regulation of Production and Processing) Act, 1998 (Goa Act 23 of 1998) (hereinafter called the "said Act"), the Government of Goa hereby constitutes the Goa Oil Palm Project Management Committee for the State of Goa for a period of 3 years (2008-2010) consisting of the following members namely:—

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|--|------------------------|
| 1) Secretary (Agriculture) Government of Goa | — Chairman. |
| 2) Director of Agriculture, Government of Goa | — Member. |
| 3) Representative of the National Bank for Agriculture
And Rural Development, Goa | — Member. |
| 4) Director of Industries, Government of Goa | — Member. |
| 5) Chief Engineer, (WRD) Government of Goa | — Member. |
| 6) Director, ICAR, Goa | — Member. |
| 7) Representative of the Department of Agriculture and
Cooperation, Government of India (TMOP)/ISOPOM | — Member. |
| 8) Representative of Godrej Agrovet Ltd., Valpoi | — Member. |
| 9) Managing Director,
Goa State Horticultural Development Corporation,
Government of Goa | — Member. |
| 10) Shri Balasaheb Rane,
Vadawal, Bhicholim-Goa | — Non official Member. |
| 11) Fr. Inacio Almeida, Bhironde, Valpoi Goa
(Farmer Representation) | — Non official Member. |
| 12) Dr. Jorson Fernandes, Cuncolim Goa
(Farmer Representative) | — Non official Member. |
| 13) Dy. Director of Agriculture,
Incharge of Oil Palm Development
Programme, Directorate of
Agriculture,
Government of Goa | — Member Secretary. |

The non official members are entitled for sitting fees of Rs. 300/- per meeting.

By order and in the name of the Governor of Goa.
S. S. P. Tendulkar, Director of Agriculture and
ex officio Joint Secretary, Tonca Caranzalem,

28th July, 2008.

GOVERNMENT OF GOA

Department of Agriculture

Notification

No. 3/2IHC/OPDP-6/(Act)/98/D. Agri/215

In exercise of the powers conferred by sub-section (1) and (2) of section 3 of the Goa Oil Palm (Regulation of Production and Processing) Act 1998 (Goa Act 23 of 1998) (hereinafter called the "said Act"), the Government of Goa constitutes the Goa Oil Palm Project Management Committee for the State for a period of 3 years from (1st July, 2013 to 30th June, 2016) consisting of the following members namely:-

1.	Secretary (Agriculture), Government of Goa	Chairman
2.	Secretaries (Industries)	- Members.
3.	Director of Agriculture, Government of Goa	- Members.
4.	Representative of the National Bank for Agriculture and Rural Development (NABARD), Goa	- Members.
5.	Director of Industries, Government of Goa	- Members.
6.	Director of I.C.A.R., Goa	- Members.
7.	Chief Engineer (WRD), Government of Goa	- Members.
8.	Representative of the Department of Agriculture & Co-operation, Government of India (TMOP/ISOPOM)	- Members.
9.	Representative of Godrej Agrovet Ltd., Valpoi	- Members.
10.	Managing Director, Goa State Horticulture Development Corporation, Government of Goa Undertaking	- Members.
11.	Shri Jose Francis D' Souza, Nanora, Bicholim	-Non-Official Members.
12.	Shri Shashikant Tengse, Pirla, Quepem	-Non-Official Members.
13.	Smt. Grena Coutinho, Potre, Saguem	-Non-Official Members..
14.	Dy. Director of Agriculture In- Charge Oil Palm Development programme, Directorate of Agriculture, Government of Goa	-Member Secretary

The non-official members are entitled for sitting fees of 800/- per meeting.

By order and in the name of the Governor of Goa.

S.S.P. Tendulkar, Director &

ex officio Joint Secretary (Agriculture) Tonca, Caranzalem,

26th June, 2013.

(Published in the Official Gazette Series II No.15 dated 11-7-2013)

Government of Goa
Department of Agriculture

Notification

3/4/Agron/OIL/3-6/2012-13/D.Agri/146

- Read: (1) Government Notification No. 3/2/HC/1/2/2000-01/D.Agri. Dated 10-5-2000 published in the Official Gazette, Series I No. 7 dated 18-5-2000.
- (2) Government Notification No. 3/2/4/HC/2/2/2006-07/D.Agri/221 Dated 18-9-2006 published in the Official Gazette, Series I No. 26 dated 28-9-2006.
- (3) Government Notification No. 3/4/AGRON/OIL/3-6/2008-09/.Agri. Dated 26-8-2008 published in the Official Gazette, Series I No. 50 dated 12-3-2009 and
- (4) Government Notification No. 3/4/AGRON/OIL/3-6/2008-09/D.Agri. Dated 23-3-2009 published in the Official Gazette, Series I No. 1 dated 2-4-2009.

In exercise of the powers conferred by sub-section (1) of section 7 of the Goa Oil Palm (Regulation of Production and Procuring) Act, 1998 (Goa Act 23 of 1998), I Shri U. B. Pai Kakode, Oil Palm Commissioner hereby declares the whole of the State of Goa, as Factory Zone for the purpose of supply of fresh Oil Palm Fruit Bunches to the Factory of Godrej Agrovet Limited with their Headquarters at Velguem, Satari- Goa, for the purpose of purchase of Oil Palm Fresh Fruit Bunches and any other Oil Palm Product by the said factory with immediate effect.

U. B. Pai Kakode, Oil Palm Commissioner.

Tonca, Caranzalem, 3rd June, 2013.

(Published in the Official Gazette Series I No. 10 dated 6-6-2013)

GOVERNMENT OF GOA
Department of Agriculture
Directorate of Agriculture

Notification

No. 3/4/Agron/Oil/3-7/2020-21/D.Aagri./200

In exercise of the powers conferred by sub-sections (1) and (2) of Section 3 of the Goa **Oil Palm (Regulation of Production and Processing) Act, 1998** (Goa Act 23 of 1998) (hereinafter called the “said Act”), Government of Goa is pleased to constitute the Goa Oil Palm Projects Management Committee for the State of Goa for a period of 3 years from 1st July, 2020 to 30th June, 2023, consisting of the following members:

1. Secretary (Agriculture), Government of Goa	— Chairman.
2. Secretary (Finance), Government of Goa	— Member.
3. Secretary (Industry), Government of Goa	— Member.
4. Director of Agriculture, Government of Goa	— Member.
5. Representative of National. Bank of Agriculture & Rural Development (NABARD), Goa	— Member
6. Director of Industries, Government of Goa	— Member.
7. Director, ICAR-CCARI, Ela, Old Goa	— Member.
8. Chief Engineer, Water Resource Department, Government of Goa	— Member.
9. Representative of the Department of Agriculture & Co-operation, Government of India (TMOP/ISOPOM)	— Member.
10. Representative of Godrej Agrovet Ltd., Valpoi, Satari-Goa	— Member.
11. Managing Director, Goa State Horticulture Development Corporation, Government of Goa Undertaking	— Member.
12. Mr. Aditya Antao, Potrem, Sanguem-Goa	— Non-official Member.
13. Mr. Saurabh Kamat, Dhat Sangod, Dharbandora-Goa	— Non-official Member.
14. Mr. Manikrao Rane, Vantem, Satari-Goa	— Non-official Member.
15. Dy. Director of Agriculture (Crops & PP), in-charge Oil Palm Development Programme, Directorate of Agriculture, Government of Goa	— Member Secretary.

This is issued with concurrence of Government vide U.O. No. 1498 dated 29-06-2020.

By order and in the name of the Governor of Goa.
Nevil Alphonso, Director &
ex officio Joint Secretary (Agriculture).

Tonca-Caranzalem, 7th July, 2020.

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